



SCHOOL of LAW, CHRIST

MODEL UNITED NATIONS SOCIETY

Presents

"A BEGINNER'S GUIDE TO EXCELLING AT MODEL UNITED NATIONS"

1st - 3rd OCTOBER, 2020

INTRODUCTION TO THE WORKSHOP

The Model United Nations Society at School of Law, CHRIST (Deemed to be University) takes pleasure in introducing the first developmental workshop on 'A Beginner's Guide to Excelling at Model United Nations."

The workshop seeks to encourage and equip students to explore the frontiers of diplomacy and international relations, thereby enabling students to understand a plethora of issues that plague the international community.

SCHEDULE

DAY 1: 1ST OCTOBER, 2020 (THURSDAY)

SPEAKER 1: DR. MADHUMATI DESHPANDE TOPIC: UNITED NATIONS IN THE 21ST CENTURY

At the end of the Second world war, world leaders came together to form an international organisation in the hopes of avoiding another catastrophe. However, 75 years later the world has changed and so has the role of this massive international organisation. Dr.Madhumati Deshpande will be delving into the relevance of the United Nations in solving the problems of the 21st Century.

SPEAKER 2: MS. AMRISHA TRIPATHI

TOPIC : ROLE OF THE UNITED NATIONS IN MODERN DAY CONFLICT RESOLUTION

Since its inception, the primary goal of the United Nations remains to be conflict resolution and conflict prevention. As one of the first modern international bodies, the UN has constantly pursued the ends of diplomacy to this effect.

Ms. Amrisha will be discussing the role of the UN in resolving modern day conflicts.

SPEAKER 3: DR. MANOHARAN N

TOPIC: BRIDGING THE NORTH-SOUTH DIVIDE WITHIN THE UNITED NATIONS

The most important social problem at the beginning of the 21st century was the growing divide in standards of living between the nations of the global North and the nations of the global South. The North-South divide lies at the heart of the world's current troubles, including terrorism, immigration pressures, and environmental threats (such as global warming or threats to biodiversity). Dr. Mahoharan will be reflecting upon the impact of the growing divide

DAY 2: 2NDOCTOBER, 2020 (FRIDAY)

TOPIC: RULES OF PROCEDURE & STRUCTURED RESEARCH

The distinguishing feature of a Model United Nations
Conference from other forms of debate is the unique

rules of procedure that it follows. A detailed understanding of the rules of procedure helps one navigate through the technicalities of a conference.

SPEAKER: MR.SHELWYN JAMES

With a vast delegate and Executive Board experience, Mr. Shelwyn James is one of the founding members of SJBHSMUN. He holds a degree in Economics, Mathematics and Statistics, and also has a keen interest in Quantitative Developmental Economics.

DAY 3: 3RD OCTOBER, 2020 (SATURDAY)

TOPIC: CRAFTING SPEECHES, LOBBYING & RESOLUTION DRAFTING

The ability to make impactful speeches and draft impeccable resolutions combined with the skill to convince others of one's stance marks a good delegate.

SPEAKER: MS.AKSHAYA MOHAN

Ms Akshaya is a student of Law and International Relations at University of Surrey. She actively indulges in training and acquainting students with Model United Nations Conferences. She also holds the position of the Head Editor at Legal Amity, the undergraduate representative for the UN 75 dialogue and the campus representative for the Hult

Prize Foundation.

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